publishing the Drugs and Cosmetics (Se-1976 Amendment) Rules. [Placed in Library. See No. NT. 10405/ 76]

Fertilizer (Control) Second Amendment Order, 1976

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND (SHRI PRABHUDAS IRRIGATION PATEL): Sir, I beg to lay on the Table. under Sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Agriculture) Notification G. S. R. No. 103 (E), dated the 1st March, 1976, publishing the Fertiliser (Control) Second Amend-[Placed in Library. ment Order, 1976. See. No. LT-10437/76]

UNIVERSITY GRANTS COMMISSION (DISQUALIFICATION, RETIREMENT AND CONDITIONS OF SERVICE OF MEMBERS) SECOND AMENDMENT **RULES, 1976.**

THE DEPUTY MINISTER IN THE AND **EDUCATION** MINISTRY OF (SHRI D. P. SOCIAL WELFARE YADAV): Sir, I beg to lay on the Table, under Sub-section (3) of Section 25 of the University Grants Commission Act, 1956. a copy (in English and Hindi) of the Ministry of Education and Social Welfare (Department of Education) Notification G. S. R. No. 295, dated the 28th February, 1976, publishing the University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Second Amendment Rules, 1976. [Placed in Library. See No. LT-10438/ 76]

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

And Government's Action In Connection Therewith.

SHRI BHUPESH GUPTA (West Bengal): Sir, I beg to call the attention of ress, etc., etc. Now, the people look at this as the Minister of Home Affairs to the repor- a sort of discovery that has led to ted discovery of dynamites in Baroda and unearthing of the conspiracy by Government's action in connection there-people who are engaged in subversion. Is with.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): Sir, According to information received from the Government of Gujarat, Baroda City police acting on local information, searched the godown of M/s. Road Link Transport Company in Baroda at about midnight on 8th/9th March, 1976, and seized 7 crates containing about 114 kilograms of dynamite Inquiries revealed that Jaswant Singh Chauhan who is a Municipal Councillor of Baroda City and Kirit Bhat who is a local press correspondent along with Punjabhai who is a servant of a local businessman Sharad Patel had arranged to bring these crates to the transport company for onward despatch towards Varanasi, Jaswant Singh Chauhan, Kirit Bhat, Punjabhai and Rajendra Prasad Jamuna Dass Saraya of M/s. Road Link Transport have been arrested and got remanded to custody. A case under section 5 and 12 of the Indian Explosives Act, sections 4, 5 and 6 of the Explosive Substances Act and conspiracy under section 120-B of IPC has been registered in this connection and further investigations are in progress. State Government has been advised to have the investigations pursued vigorously to expose the entire ramification of these transactions and bring to book all the accused persons involved in the matter.

SHRI BHUPESH GUPTA: Sir, when the discovery was made, the Janata Front Government was in power in Gujarat, May I know from the honourable Minister whether it is a fact that the concerned person, the Councillor who has been arrested, belongs to the Janata Front and is an important personality in that Front? I would also like to know the political antecedents of those persons who have been arrested in this connection. It appears Reported Discovery Of Dynamites In Baroda, from the papers that the ex-Chief Minister, Shri Hitendra Desai, while speaking about this issue, has said that this is a plan of the forces opposed to the Congsome the honourable Home Minister aware that